

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITY

LOK SABHA

UNSTARRED QUESTION NO. 3749
TO BE ANSWERED ON 22.12.2015

Deendayal Disabled Rehabilitation Scheme

3749: SHRI LAXMI NARAYAN YADAV:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of proposals received by the Government under Deendayal Disabled Rehabilitation Scheme (DDRS) during the last three years and the current year, State-wise including Madhya Pradesh;
- (b) the number of proposals cleared and pending out of the above; and
- (c) the time by which approval is likely to be accorded to the pending proposals, State-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)**

(a) to (c) A statement indicating number of proposals received and cleared during the last three years and current year, state-wise including Madhya Pradesh under DDRS is at Annexure.

All complete proposals which fulfill the norms of the scheme, received during a financial year, are normally processed in the year itself, subject to availability of funds. However, in case of deficiency in documents, etc. the proposals is processed and grant is released only after rectification of the deficiency. Such proposals are then considered in the subsequent years in consonance with the provisions of General Financial Rules.

Annexure

Annexure referred to the reply to Lok Sabha Unstarred Question No.3749 for answered on 22.12.2015

State/UTs wise Number of Proposals received and Number of Proposals Cleared under DDRS during the last three years and current year (As on 17.12.2015)

S.No.	State/UT	2012-13		2013-14		2014-15		2015-16 (as on 17.12.2015)	
		Number of Proposals Received	Number of Proposals Sanctioned *	Number of Proposals Received	Number of Proposals Sanctioned *	Number of Proposals Received	Number of Proposals Sanctioned *	Number of Proposals Received	Number of Proposals Sanctioned *
1	Andhra Pradesh	155	105	160	98	84	71	12	41
2	Arunachal Pradesh	1	0	1	2	0	0	0	2
3	Assam	30	13	32	22	48	24	35	8
4	Bihar	34	7	4	8	9	4	0	4
5	Chattisgarh	11	3	8	6	9	6	2	5
6	Delhi	21	15	19	16	25	12	0	10
7	Goa	2	1	2	1	1	1	0	1
8	Gujarat	23	8	56	19	78	24	38	8
9	Haryana	30	12	30	12	26	19	0	7
10	Himachal Pradesh	12	7	14	6	13	3	0	2
11	Jammu & Kashmir	4	1	7	1	2	3	0	1
12	Jharkhand	1	2	6	2	4	2	0	1

13	Karnataka	67	44	15	47	12	14	0	5
14	Kerala	77	52	0	56	73	54	50	11
15	Madhya Pradesh	50	18	36	19	39	21	28	15
16	Maharashtra	13	25	52	19	73	40	42	12
17	Manipur	21	19	53	21	62	43	74	11
18	Meghalaya	7	3	6	1	12	6	4	2
19	Mizoram	3	1	3	1	3	2	3	1
20	Nagaland	1	0	0	0	1	0	2	0
21	Orissa	43	41	61	39	54	47	22	24
22	Pondicherry	1	1	6	1	8	1	0	1
23	Punjab	9	7	21	2	20	12	17	4
24	Rajasthan	41	22	43	25	55	29	15	16
25	Sikkim	1	0	2	0	0	0	0	0
26	Tamil Nadu	52	22	68	34	64	27	0	17
27	Telangana	Included at Sl No. 2 under Andhra Pradesh	Included at Sl No. 2 under Andhra Pradesh			66	79	23	46
28	Tripura	4	2	2	2	3	2	0	0
29	Uttar Pradesh	72	48	72	49	78	62	41	30
30	Uttarakhand	11	6	8	6	8	9	0	0
31	West Bengal	54	33	72	35	64	23	20	36
	Total	851	518	859	550	994	640	428	321

* These include previous year proposals also.